

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1858
ANSWERED ON:26.03.2012
ACCIDENTS IN MINES
Pandey Saroj

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of accidents occurred in mines and the number of persons killed therein during the last three years, State-wise;
- (b) whether any committee has been constituted to find out reasons for such accidents;
- (c) if so, the details of the suggestions given by the committee; and
- (d) the action taken so far on these suggestions?

Answer

MINISTER OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a): The details of mine workers killed in mine accidents during the last three years, State-wise is given at Annexure- I (Coal) and Annexure -II (Non-Coal).

(b)to(d) No Madam. However, fatal and serious accidents are inquired into, to find out the causes and circumstances leading to such accidents by Directorate General of Mines Safety (DGMS) under the provisions of the Mines Act, 1952. Based on the conclusions drawn in such enquiries following actions are taken:-

- (i) Suspension, cancellation of statutory certificates of persons held responsible.
- (ii) Prosecution against the delinquent in Court of Law.
- (iii) Suspension of operation, stoppage of work in the mines till danger is removed.
- (iv) Withdrawal of permission, exemption etc.
- (v) Issue of Notices and prohibitory orders;
- (vi) Issue of Technical Circulars, Guidelines and Instructions.